

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7605/2021

(Arising out of impugned final judgment and order dated 23-06-2021 in CRLA No. 7507/2018 passed by the High Court Of Judicature At Allahabad)

PIYUSH KUMAR VERMA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH

Diary No(s). 30365/2022

(FOR ADMISSION and I.R. and IA No.168060/2022-CONDONATION OF DELAY IN FILING and IA No.168061/2022-EXEMPTION FROM FILING O.T. and IA No.168059/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 06-12-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Parties (s) Mr. Rana Mukherjee, Sr. Adv.
 Mr. Ankit Goel, AOR

Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Amar Kant Patel, Adv.
Mr. Sunil Kumar Singh, Adv.
Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) No(s). 7605/2021

The matter adjourned for the day.

Diary No(s). 30365/2022

Issue notice on delay as well as on the Special Leave
Petitioner, returnable in four weeks.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR